

आयकर अपीलीय अधिकरण
कोलकाता 'ए' पीठ, कोलकाता में
**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'A' BENCH, KOLKATA**

श्री राजपाल यादव, उपाध्यक्ष (कोलकाता क्षेत्र)

एवं

श्री संजय अवस्थी, लेखा सदस्य

के समक्ष

Before

SRI RAJPAL YADAV, VICE-PRESIDENT

&

SRI SANJAY AWASTHI, ACCOUNTANT MEMBER

I.T.A. No.: 799/KOL/2024

Assessment Year: N.A.

Everlasting Foundation.....Appellant
[PAN: AAGCE 3228 D]

Vs.

CIT (Exemption), Kolkata.....Respondent

Appearances:

Assessee represented by: Siddharth Agarwal, Adv.

Department represented by: B.K. Singh, Addl. CIT.

Date of concluding the hearing : July 9th, 2024

Date of pronouncing the order : July 22nd, 2024

ORDER

Per Sanjay Awasthi, Accountant Member:

In this case the Id. Counsel for the assessee Mr. Siddharth Agarwal made an oral mention before the Bench that since they are hoping for relief after having availed of the opportunity as per Circular No. 7/2024 dated 25.04.2024, they are withdrawing this appeal as they have filed Form-10AD on 23.05.2024. Accordingly, this appeal is allowed to be withdrawn and treated as dismissed for statistical purposes.

2. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 22nd July, 2024.

Sd/-

[Rajpal Yadav]
Vice President

Sd/-

[Sanjay Awasthi]
Accountant Member

Dated: 22.07.2024

Bidhan (P.S.)

Copy of the order forwarded to:

- 1. Everlasting Foundation, C/o Subash Agrawal & Associates, Advocates, Siddha Gibson, 1, Gibson Lane, Suite 213, 2nd Floor, Kolkata, West Bengal, 700069.**
- 2. CIT (Exemption), Kolkata.**
3. CIT(A)-
4. CIT-
5. CIT(DR), Kolkata Benches, Kolkata.

//True copy //

By order

Assistant Registrar
ITAT, Kolkata Benches
Kolkata